

[Translation]

MR. CHAIRMAN : Please take your seats.

[English]

This cannot be tolerated.

(Interruptions)

MR. CHAIRMAN : This cannot be allowed in the House.

(Interruptions)

MR. CHAIRMAN : You can shout anything. Nothing is going on record.

(Interruptions)\*

[Translation]

MR. CHAIRMAN : It is your hour, don't you want to speak?

(Interruptions)

[English]

MR. CHAIRMAN : Please take you seats.

(Interruptions)

[Translation]

MR. CHAIRMAN : This is not the proper time to raise the issue. You did not raise it at the appropriate time. You are wasting time. Last time also P.M.B. could not be taken up and don't you want it to be taken up to-day also? Are you not interested?

16.43 hrs.

At this stage, Kumari Mamata Banerjee went back to her seat.

(Interruptions)

16.44 hrs.

(Mr. Speaker in the Chair)

[English]

MR. SPEAKER : Please sit down.

(Interruptions)

MR. SPEAKER : How many Zero Hours the House can afford everybody?

(Interruptions)

MR. CHAIRMAN : Nothing else will be raised now. Only the Private Members' Business will be raised now.

(Interruptions)

SHRI MANORANJAN BHAKTA (Andaman and Nicobar Islands) : You permitted this lady Member after this business.

\* \*Not recorded.

MR. SPEAKER : I did not permit.

SHRI MANORANJAN BHAKTA : After that business, you will permit her to...(Interruptions)

MR. SPEAKER : Enough is enough. This is Private Member's time. We have already wasted so many hours.

(Interruptions)

16.45 hrs.

### COMPULSORY EDUCATION BILL @

[English]

SHRI CHITTA BASU : I beg to move for leave to introduce a Bill to provide for free and compulsory education upto higher secondary level to all children throughout the country and for matters connected therewith.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for free and compulsory education upto higher secondary level to all children throughout the country and for matters connected therewith."

The motion was adopted.

SHRI CHITTA BASU : I introduce the Bill.

16.45½ hrs.

### LOKPAL BILL @

[English]

SHRI CHITTA BASU : I beg to move for leave to introduce a Bill to provide for the appointment of a Lokpal to inquire into allegations of misconduct against public men and public servants and for matters connected therewith.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the appointment of a Lokpal to inquire into allegations of misconduct against public men and public servants and for matters connected therewith."

The motion was adopted.

SHRI CHITTA BASU : I introduce the Bill.

@ Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 2-8-1996.